Written Answers to

[08 January, 2019]

## WRITTEN ANSWERS TO STARRED QUESTIONS

## Expenditure on treatment of deaf and dumb children

\*271. DR. KANWAR DEEP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the expenditure incurred by the Union and the State Governments on the treatment of deaf and dumb children during the last three years, State/UT-wise including West Bengal and Punjab;

(b) the details of rules and conditions laid down for the treatment; and

(c) the details of steps taken by Government to make people aware of the programmes/schemes being implemented for the said children?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) National Programme for Prevention and Control of Deafness (NPPCD) and Rashtriya Bal Swasthya Karyakram (RBSK) are the two Centrally sponsored schemes of this Ministry under National Health Mission under which the assistance is provided to such persons. The State/UT-wise details of expenditure incurred on NPPCD/RBSK for the last three years are given in the Statement-I (*See* below). Apart from this, Assistance to Disabled persons for purchasing/fitting of aids/appliances (ADIP) scheme under Ministry of Social Justice and Empowerment provides assistance for Cochlear implantation. The State/UT-wise details of funds utilized during the last three years under the ADIP scheme including West Bengal and Punjab are given in the Statement-II (*See* below).

(b) There are no specific rules and conditions laid down for accessing benefits under the NPPCD and RBSK. These schemes provide universal coverage to all the affected persons. However, under the ADIP scheme of Ministry of Social Justice and Empowerment, any Indian citizen with 40% disability and income upto ₹ 15,000/- per month is eligible for 100 % concession and having income from ₹ 15001/- to ₹20,000/- per month is eligible for 50% concession.

(c) The following steps have been taken to make people aware of NPPCD/RBSK being implemented for hearing impaired children:-

 IEC material has been developed and distributed to States as well as uploaded on the Ministry's website *https://mohfw.gov.in* for easy access by State Nodal Officers (SNOs) for creating awareness among general public on prevention of deafness, under NPPCD.

- World Hearing Day is organised every year on 3rd March to create awareness. Screening camps are also organized on the occasions.
- Periodic awareness campaign are organized by the State Governments.
- Video/audio spots/jingles are telecasted and specific programmes are also organised and telecasted through TV/Radio.

During assessment of beneficiaries and distribution of aids and appliances under ADIP scheme, comprehensive measures are taken to publicize the scheme through advance notice in local newspapers, distribution of pamphlets, placing hoardings reflecting salient features of the scheme. Details regarding ADIP scheme are available on the website *www.disabilityaffairs.gov.in.* Further, for Cochlear Implant under ADIP scheme, a dedicated website *www.adipcochlearimplant.in* has been developed wherein all information is available for access by the public.

#### Statement-I

Details of expenditure incurred on the National Programme for Prevention and Control of Deafness (NPPCD) and Rashtriya Bal Swasthya Karyakram (RBSK) under National Health Mission (NHM) for the FY 2015-16 to FY 2017-18

S1. N	o. States/UTs	2015-16	2016-17	2017-18
1.	Andaman and Nicobar Islands	51.88	98.56	40.31
2.	Andhra Pradesh	810.60	395.66	463.29
3.	Arunachal Pradesh	600.03	680.32	339.30
4.	Assam	3949.67	5053 87	3117.09
5.	Bihar	5715.06	7133.59	3862.34
6.	Chandigarh	0.00	1.26	84.44
7.	Chhattisgarh	2507.97	3233.03	2234.13
8.	Dadra and Nagar Haveli	159.82	134.83	84.32
9.	Daman and Diu	39.26	51.14	29.08
10.	Delhi	1.71	2.13	0.00
11.	Goa	163.20	144.87	145.08

(in lakh ₹)

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S1. N	lo. States/UTs	2015-16	2016-17	2017-18
12.	Gujarat	6545.74	12339.66	7568.84
13.	Haryana	2922.00	2217.40	1900.53
14.	Himachal Pradesh	477.39	1368.46	954.47
15.	Jammu and Kashmir	3857.37	3605.88	2785.58
16.	Jharkhand	518.24	600.38	471.69
17.	Karnataka	4514.00	5447.61	5446.52
18.	Kerala	3367.51	4398.91	3532.55
19.	Lakshadweep	1.91	0.48	0.00
20.	Madhya Pradesh	8201.00	9043.00	7977.52
21.	Maharashtra	9797.91	9470.24	11320.79
22.	Manipur	530.64	51 1.26	539.26
23.	Meghalaya	995.85	745.36	677.51
24.	Mizoram	534.15	477.95	405.19
25.	Nagaland	119.99	205.04	22.68
26.	Odisha	6303.00	7022.24	4850.20
27.	Puducherry	56.97	105.71	44.89
28.	Punjab	3194.00	2786.00	1599.63
29.	Rajasthan	547.37	3601.27	3098.46
30.	Sikkim	103.18	73.80	38.13
31.	Tamil Nadu	2418.02	8469.27	4902.04
32.	Telangana	311.00	2447.00	1097.94
33.	Tripura	214.00	291.00	363.33
34.	Uttar Pradesh	18623.42	20706.61	12810.51
35.	Uttarakhand	2933.50	3099.24	992.48
36.	West Bengal	8694.42	11142.29	6385.04
	Total	99781.78	127105.32	90185.16

Note:

The above figures are as per FMR reported by the States/UTs.
Expenditure includes expenditure against Central release, State release and unspent balance at the beginning of the year.

3. Figures for RBSK includes for 30 selected health conditions under RBSK, including hearing impairment.

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Starred Questions

## Statement-II

Details of funds utilized for cochlear implant surgery during last three years under ADIP scheme

		under HEIT Scheme		(₹ in lakhs)	
Sl.	State/UT	2015-16	2016-17	2017-18	
No.		Funds Utilized	Funds Utilized	Funds Utilized	
1	2	4	5	6	
1.	Andhra Pradesh	115.00	60.24	173.90	
2.	Bihar	35.00	20.08	28.20	
3.	Chhattisgarh	25.00	5.02	-	
4.	Goa	-	-	28.20	
5.	Gujarat	-	80.32	14.10	
6.	Haryana	10.00	65.26	70.50	
7.	Himachal Pradesh	-	5.02	-	
8.	Jammu and Kashmir	-	15.06	9.40	
9.	Jharkhand	10.00	25.1	14.10	
10.	Karnataka	100.00	80.32	117.50	
11.	Kerala	-	15.06	28.20	
12.	Madhya Pradesh	415.00	90.36	14.10	
13.	Maharashtra	310.00	125.50	282.00	
14.	Odisha	45.00	15.06	23.50	
15.	Punjab	10.00	55.22	4.70	
16.	Rajasthan	95.00	70.28	75.20	
17.	Tamil Nadu	-	20.08	9.40	
18.	Uttar Pradesh	25.00	195.78	220.90	
19.	Uttarakhand	-	5.02	-	
20.	West Bengal	100.00	110.44	37.60	
21.	Andaman and Nicobar Islands	-	-	-	
22.	Chandigarh	-	-	-	

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1	2	4	5	6
23.	Dadra and Nagar Haveli	-	-	-
24.	Daman and Diu	-	-	4.70
25.	Delhi	30.00	20.08	65.80
26.	Lakshadweep	-	-	-
27.	Puducherry	-	10.04	-
28.	Arunachal Pradesh	5.00	-	-
29.	Assam	35.00	50.2	28.20
30.	Manipur	50.00	60.24	23.50
31.	Meghalaya	10.00	5.02	4.70
32.	Mizoram	-	-	-
33.	Nagaland	15.00	-	-
34.	Sikkim	-	-	-
35.	Tripura	-	45.18	4.70
36.	Telangana	60.00	135.54	136.30
	Total	1500.00	1385.52	1419.40

### Budget for educational upliftment of minorities

<sup>†</sup>\*272. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the enhancement made in the budget allocation by Government since 2014 till date in comparison to budget allocation made from 2009 to 2014 for the educational upliftment of minority communities;

(b) the extent to which Government of India has implemented 15-point programme for the welfare of minority communities, in percentage; and

(c) the details of all works done under 15-point programme, point-wise?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) The budget allocation for educational upliftment of minority communities in respect of Ministry of Minority Affairs which was ₹ 7,017.66 crore during 2009-10 to 2013-14,

<sup>†</sup>Original notice of the question was received in Hindi.